

MR. SPEAKER: I disallowed that. If you have got any other motion otherwise we can discuss it. I will consider it in any other form, not this.

श्री हरीश कुमार गंगवार : श्रीमान्,
बर्मा और भारत की सीमा पर बहुत से...

(Interruptions)**

MR. SPEAKER: Not allowed.

(Interruptions)**

MR. SPEAKER: Sethi. Papers Laid.

SHRI EDUARDO FALEIRO (Mormugao): Just permit me to make a submission.

MR. SPEAKER: Under what rule?

SHRI EDUARDO FALEIRO: Rule 376. Sir, you have been following this practice of permitting such matters in which the country is interested to be raised in this House. Now, Sir, allegations have been made of collection of money from that side and again from this side.

MR. SPEAKER: What is the point to be discussed?

SHRI EDUARDO FALEIRO: Kindly allow a discussion on collection of money by political leaders so that the country knows the real position in this matter and some principles are evolved....

MR. SPEAKER: Now papers to be laid.

Shri Sethi.

12.28 hrs.

PAPERS LAID ON THE TABLE

KOSANGAS COMPANY (ACQUISITION OF UNDERTAKINGS) (ADMINISTRATION OF FUNDS) SCHEME, 1980

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS

(SHRI DALBIR SINGH): On behalf of Shri P. C. Sethi, I beg to lay on the Table a copy of the Kosangas Company (Acquisition of Undertakings) (Administration of Funds) Scheme, 1980 (Hindi and English versions), published in Notification No. R-11029/2080-MC in Gazette of India dated the 23rd May, 1981, under sub-section (2) of section 20 of the Kosangas Company (Acquisition of Undertakings Act, 1979. [Placed in Library. See No. LT-2719/81].

EIGHTY-SEVENTH REPORT OF LAW COMMISSION ON IDENTIFICATION OF PRISONERS ACT, 1980

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI P. SHIV SHANKAR): I beg to lay on the Table a copy of the Eighty-seventh Report (@Hindi version) of the Law Commission on Identification of Prisoners Act, 1980. [Placed in Library. See No. LT-2720/81].

REVIEW ON AND ANNUAL REPORT OF SMITH STAINSTREET PHARMACEUTICALS LTD., CALCUTTA FOR 1978-79

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI DALBIR SINGH): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(1) Review by the Government on the working of the Smith Stainstreet Pharmaceuticals Limited, Calcutta, for the year 1978-79.

(2) Annual Report of the Smith Stainstreet Pharmaceuticals Limited, Calcutta, for the year 1978-79 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-2721/81].